

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:581

ANSWERED ON:21.11.2002

VIOLATION OF AIRSPACE BY UNIDENTIFIED AIRCRAFT

ADHIR RANJAN CHOWDHURY;MINATI SEN;PRIYA RANJAN DASMUNSI;RAGHURAJ SINGH SHAKYA;RAMDAS ATHAWALE

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether an unidentified aircraft intruded the airspace crossing the Bangladesh border on October 3, 2002 and dropped an object into a pond in the North Dinajpur District in West Bengal;
- (b) if so, the facts thereof;
- (c) whether the Indian Air Force have conducted thorough probe into the intrusion of such aircraft;
- (d) if so, the details thereof; and
- (e) the steps taken to avoid such airspace violations?

**Answer**

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) No, Sir.
- (b) Does not arise.
- (c) Yes, Sir.
- (d) Detailed investigations by Indian Air Force (IAF) proved that neither any aircraft intruded into Indian airspace nor it dropped any object.
- (e) IAF has the requisite air defence mechanism in place to monitor and thwart air intrusions by any aircraft.